

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

With reference to the Letter No. CDLSA/2nd NLA/13th May, 2023/578 dated 12.05.2023 I am directed to depute the following Officer/officials in National Lok Adalat to be held on 13.05.2023 (Second Saturday) at Tis Hazari courts, Delhi. Non compliance of the order will be viewed seriously.

S.No.	Name of the Branch In-charge/Officials	Place of Posting
1.	Ms. Kamlesh Wadhwa, Branch In-Charge Employee Code: 3247	Facilitation Centre, THC
2.	Sh. Dhiraj Kumar Doomra, JA Employee Code: 81467877/13808	Facilitation Centre, THC
3.	Sh. Manoj Kumar, JA Employee Code: 75984074	C.A. (Civil) posted in Facilitation Centre, THC

Sd/-

(KAMLESH WADHWA)
Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

No. 11328 /FC/THC/2023

Dated: 12.05.2023

12 MAY 2023

Copy forwarded for information and necessary record to:

1. The Ld. Member Secretary, DLSA, PHC, New Delhi.
2. The Ld. Secretary (Central), DLSA, THC, Delhi.
3. The Ld. Secretary (West), DLSA, THC, Delhi
4. The Administrative Officer (Judl.) (Admn.II), THC, Delhi.
5. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi
6. The Website Committee.
7. Concerned Officials.

Kamlesh

(KAMLESH WADHWA)
Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

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